

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/2013(Pt.)/1518/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
Special Judge, CBI, NIA,  
Assam, Guwahati.

Dated Guwahati the 21<sup>st</sup> March, 2023.

Sub: Station Leave permission.

Ref:- Your letter No.SPL/CBI/01-20/70 dated 21.02.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission from the evening of 24.02.2023 till the morning of 25.02.2023**, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-87/2013(Pt.)/1519-1522/A, dated** , 21-03-2023

Copy to :

- 1.The Special Judge, Addl. CBI Court No.1, Assam, Guwahati.
- 2.The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
- 3.The Special Judge, Addl. CBI Court No.3, Assam, Guwahati
- ✓4.The Project Manager, Gauhati High Court.

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**